NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/108/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s August Builders & Contracts (India) Pvt. Ltd. & 3

others

UNDER SECTION

: 397/398 & 111

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Dr. X. S. Ravi Chandran, PCS

S. Macriuch Peni Adr

For KSRN Co Coupany Secretaries up

2. MONDEN PULLUKARL DOW. for Petr.

ORDER

Counsels representing both the sides present. Counsel for petitioner submitted his arguments. For hearing the other side, the matter is adjourned. Put up on 13.06.2017 at 2.30 P.M.

ANANTHA PADMANABHA SWAMY

MEMBER(JUDICIAL)

CH MOHD SHARIEF TARIO MEMBER(JUDICIAL)